

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2014

Dated : 17th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Power Corporation Ltd. Appellant (s)

Versus

West Bengal Electricity Regulatory CommissionRespondent (s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Abhsaar Bairagi
Mr. Vivek

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

ORDER

At the request of the learned Counsel for the Respondent, post the matter on **26.11.2014**.

**(Rakesh Nath)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**